

Insolvency and Bankruptcy Board of India

Press Release

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Insolvency and Bankruptcy Board of India organises Registered Valuers' Conclave on 13th February, 2025 at New Delhi

The Insolvency and Bankruptcy Board of India (IBBI) organized a **Registered Valuers' Conclave** at the India International Centre, New Delhi. The event brought together distinguished experts and stakeholders to discuss policy and regulatory architecture for valuation and emerging trends in the field.

2. Mr. Jayanti Prasad, Whole-time member, IBBI delivered the welcome address, setting the context for the conclave and highlighting its objectives. He also highlighted the need of credible valuations capturing synergies in different components of assets of companies and use of emerging technologies like Artificial Intelligence.
3. The conclave featured presentations by Dr. S. K. Gupta, MD, ICMAI RVO; Mr. Vinay Goel, MD, IOV RVF; and Ms. Sarika Singhal, CEO, ICAI RVO, who shared their suggestions on policy and regulatory architecture for valuation.
4. An informative session on 'Key changes in International Valuation Standards (IVS) and their impact on valuations in India' was conducted by Mr. Anil Kumar Sharma (Registered Valuer), providing valuable insights for practitioners in the field of valuation. Dr. Nidhi Mathur (Professor, New Delhi Institute of Management) addressed the participants in the session on the use of Artificial Intelligence and analytics in valuation, highlighting the technological transformation in the valuation profession.
5. Mr. Ravi Mital, Chairperson, IBBI delivered the keynote address. In his address he highlighted the evolving regulatory framework for registered valuers in India. He deliberated upon the issues related to valuation standards and reporting requirements in Indian context.
6. An interactive session was also held during the conclave in which the registered valuers, representatives from RVOs, professionals, and other stakeholders from the valuation ecosystem shared suggestions relating to development of the profession of registered valuers.

7. The conclave concluded with a formal vote of thanks by Mr. Ravinder Maini, Executive Director, IBBI.

